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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S-VARSHA for K. RAMASAMY	Counsel for Respondents in TCA.	Sharma
2.	MOHEET. Z. RATHORE /s/ K. Aparna Devi	Counsel for Respondents	Mohet

ORDER

Counsel representing both the parties present and sought time for making submissions. Time extended at their request. Put up on 18.08.2017 at 10.30 *A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)